



FORM No. 4

See Rule (12)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

CUTTACK BENCH

ORDER SHEET

Original

Application No. 918 of 2010

Applicant(s) P. Bhawan

Respondent(s) 1009 (21)

Advocate

for Applicant(s) M/s. Agasthi Kanungo

Advocate

for Respondent(s) Disc. proceeding

C. Nayak
S. K. Kar

NOTES OF THE REGISTRY

SPD of Rs. 50/-
has filed.

for registration
with defect.

31/12/10

31/12/10

REGISTER

31/12/10

Defect removed

for admission &
interim prayer.

MA. 935/10 for

condonation of delay
on memo.

Bench

ORDERS OF THE TRIBUNAL

Order Dt. 13-01-2011

Coram :-

Hon'ble Mr. C. R. Mohapatra, Administrative Member

&
Hon'ble Mr. A. K. Patnaik, Judicial Member

Heard Mr. A. Kanungo, Id. Counsel
for the applicant and Mr. S. K. Ojha, Id. ST.
counsel, plys on whom a copy of the O.A.
has been served.

Mr. Kanungo, Id. counsel for
the applicant prays to withdraw this
O.A. with a liberty to file a fresh
O.A. Prayer is allowed. This O.A. is
dismissed as withdrawn.

Judl. Member

Adm. Member